

(SHRI RAM NIWAS MIRDHA) : (a) The number of telephone connections working in urban and rural areas in the country at the end of 6th Five Year Plan, state-wise, is given in the statement given below.

(b) The total number of villages connected with LDPTs in the country during the Sixth Five Year Plan are 11,774, out of which 380 have been provided in Orissa against a target of 290.

(c) No, Sir. It is not possible to connect all the rural post offices by telephone service because of resource constraints.

Statement

Sl. No.	Name of the State	Working connection on 31.3.85	
		Urban	Rural
1.	Andhra Pradesh	1,40,861	54,988
2.	Bihar	52,953	13,782
3.	Gujarat	2,15,690	42,734
4.	Jammu & Kashmir	13,079	4,659
5.	Karnataka	1,50,267	28,622
6.	Kerala	95,025	43,462
7.	Madhya Pradesh	88,703	6,787
8.	Maharashtra	2,13,853	35,418
9.	North Eastern Region.	34,511	7,767
10.	North Western Region.	1,64,968	14,902
11.	Orissa	22,539	12,348
12.	Rajasthan	83,766	10,555
13.	Tamil Nadu	2,04,193	71,738
14.	Uttar Pradesh	1,52,210	32,906
15.	West Bengal	2,27,178	12,514
16.	Delhi	2,69,512	2,205

Punishment for deliberate mismanagement of companies

642. DR. G S. RAJHANS : Will the Minister of INDUSTRY be pleased to state :

(a) whether Union Government have recently decided that the deliberate mis-

management made by any company will be punished;

(b) if so, how Government propose to find out and check about deliberate mismanagement of a company; and

(c) what punishment is to be awarded to such company ?

THE MINISTER OF INDUSTRY AND MINISTER OF PETROLEUM AND NATURAL GAS (SHRI NARAYAN DATT TIWARI) : (a) to (c). There are various provisions in the Companies Act relating to investigation, inspection, special audit etc. through which mismanagement of companies can be detected by the Government. Likewise there are enabling provisions in the Act for taking corrective and remedial action, e.g., for removal of managerial personnel, for regulation of company's affairs by the Court and for appointment of Government Directors etc. in the event of mismanagement of a company.

Growth rate of capital goods output during 1985-86

643. SHRI INDRAJIT GUPTA : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the production of capital goods increased by only 3.3 percent against the overall Industrial growth rate of 6.1 per cent during the year 1985-86;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Prime Minister has asked the Industry Ministry to take immediate fiscal and non-fiscal measures to protect the domestic capital goods industry; and

(d) if so, the measures being taken in this direction ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) The growth rate for capital goods industries was 3.3 per cent while that of overall industries was 6.3 per cent during 1985-86.